

**THE PRIME MINISTER (SHRI MORARJI R. DESAI):** (a) and (b) the Jallianwala Bagh Memorial Trust after carefully considering relevant issues decided to have a fitting Memorial and a good park at the site of the massacre. The wall bearing the marks of bullets is there for the visitors to see. The narrow approach lane has also been kept intact to give an idea to the visitors about the only available narrow lane for entry and exit.

(c) There is no such proposal.

1153. [Transferred to the 20th December, 1977.]

**Impact on employment of development of small and cottage industries**

1154. **SHRI U. R. KRISHNAN:** Will the Minister of INDUSTRY be pleased to state the impact of the measures taken by Government during the last seven months to promote rapid development of small scale and cottage industries on employment generation in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI):** As the measures taken by the Government to promote development of small scale and cottage industries are to be implemented by the State Governments, it is not possible to assess the impact on employment generation in such a short time.

**Poor maintenance of the Calcutta-Madras National Highway**

1155. **SHRI BRAHMANANDA PANDA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the National Highway from Calcutta to Madras passing through Orissa is not maintained properly;

(b) if so, what are the reasons therefor;

(c) what is the amount of expenditure incurred on the maintenance of the National Highway during the last three years; and

(d) whether there is any proposal under Government's consideration to widen the National Highway; if so, what are the details thereof?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) It is being maintained satisfactorily for the present traffic within the frame work of available resources.

(b) Does not arise.

(c)

Year	Total expenditure
(Rs. in lakhs)	
1974-75 . . . . .	25.39
1975-76 . . . . .	25.89
1976-77 . . . . .	45.98

(d) The entire portion of National Highway No. 5 lying in Orissa is planned to be widened to two lanes. Fifty works costing about Rs. 6.00 crores have already been sanctioned and are at various stages of progress.

**Demand for separate Jharkhand State**

1156. **SHRI SHYAM LAL GUPTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation recently from the tribal communities of Bihar demanding a separate Jharkhand State comprising the two Adivasi regions of Chotanagpur and Santhal Parganas, and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI DHANIK LAL MANDAL):

(a) Yes, Sir.

(b) As already explained in reply to Starred Question No. 211 on 24th November, 1977 and its supplementaries, the Government do not consider the present to be the opportune time for taking up the question of reorganisation of any State.

#### **Guidelines for censorship of films**

1157. SHRI SHYAM LAL GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether there is any proposal under Government's consideration to lay down fresh guidelines for the censorship of films;

(b) whether Government also propose to set up an independent appellate tribunal to hear complaints against the decisions of the Central Board of Film Censors; and

(c) if the answers to parts (a) and (b) above be in the affirmative, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (c) The guidelines for censorship are under revision; these have not yet been finalised.

(b) The matter is under consideration.

#### **Import of technology**

1158. SHRI SHYAM LAL GUPTA: Will the Minister of INDUSTRY be pleased to state;

(a) what is the criteria laid down for the import of technology and what are the areas for which import of technology is permitted;

(b) whether Government propose to evolve a technology policy resolution for linking the Science Policy Resolution with the Industrial Policy Resolution; and

(c) if so, what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c) The policy of the Government regarding import of technology and know-how is selective, and it is allowed in these areas where indigenous capability has not adequately been developed. Government are already adopting an integrated approach with suitable linkages between science and technology and industrial development.

#### **Allocation of funds for the States**

1159. SHRI SHYAM LAL GUPTA: Will the PRIME MINISTER be pleased to state;

(a) whether the Planning Commission has evolved any new formula for the allocation of funds to the State Governments for State Plans; and

(b) if so, what are the details thereof?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No, Sir.

(b) Does not arise.

#### **Recession in the Hindustan Machine Tools Ltd.**

1160. SHRIMATI SAROJ KHAPARDE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is a recession in the Hindustan Machine Tools Ltd.;

(b) if so, what are the amounts of losses suffered by the company during the last two years; and